

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:226  
ANSWERED ON:20.02.2006  
FOODGRAIN SUPPLY TO ASSAM  
Sarua Dr. Arun Kumar

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Food Corporation of India has failed to deliver foodgrains allocated to Dhemaji and Lakhimpur Districts of Assam under Sampoorua Gramin Rozgar Yojana and National Food for Work Scheme;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the time by which it is likely to be delivered?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION ( DR. AKHILESH PRASAD SINGH )

(a), (b) & (c): Entire quantity of foodgrains allocated under Sampoorua Gramin Rozgar Yojana (SGRY) for the year 2004-05 has already been delivered. 6000 MT of foodgrains has been released to each of the Districts of Dhemaji and Lakhimpur against the allocations for the year 2005-06 and the balance of 6620 MT in respect of Dhemaji and 9980 MT in respect of Lakhimpur will be released by the end of March, 2006 under SGRY.

Under National Food for Work Scheme, a quantity of 35,138 MT of rice against the allocations for the year 2004-05 could not be delivered within the validity period of 31.01.2006 due to non-availability of sufficient stocks of rice.

No request of State Government for further extension has been received so far. If such request is received and the validity period is extended, the balance quantity will be delivered to these Districts.